

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF JIMOTO HOSPITALITY PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	JIMOTO HOSPITALITY PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	17/07/2019
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC Pune
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U55200PN2019PTC185508
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Flat no. 2, Building No. 3b/1 New Ajanta Avenue, kothrud, Pune, Maharashtra, India, 411038
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	28 th Day of February, 2026
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR, AUTHORISATION FOR ASSIGNMENT (AFA) Validity	CS THIRUPAL GORIGE NO. 87, 2ND FLOOR, 21ST CROSS, 7TH MAIN, N S. PALYA, BTM 2ND STAGE, BANGALORE-560076, KARNATAKA, INDIA CELL +91 94483 84064, LL +080 7963 4233 EMAIL: GTHIRUPAL@GMAIL.COM IP REGISTRATION NO. IBBI/IPA-002/IP- N00016/2016-17/10030 AFA valid up to 31/12/2026
8	LAST DATE FOR SUBMISSION OF CLAIMS	30.03.2026

Notice is hereby given that JIMOTO HOSPITALITY PRIVATE LIMITED has commenced voluntary liquidation on **28.02.2026**

The stakeholders of JIMOTO HOSPITALITY PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before **30.03.2026** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: **28.02.2026**




Thirupal Gorige
Liquidator
Place: Bangalore